

telegrams in Hindi can be sent and received as per latest arrangements?

(b) How many and at what places the trunk-call telephone-offices, except those in Hyderabad and Secunderabad, exist in the Hyderabad State?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) At Hyderabad and Secunderabad.

(b) 26. The names of stations are given in the statement placed on the Table of the House. [See Appendix XII, annexure No. 10.]

EXPORT OF Jawar FROM HYDERABAD

1487. Shri H. G. Vaishnav: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of Jawar agreed to be exported from Hyderabad State during the next two months; and

(b) to what States it would be exported and at what rate?

The Minister of Food and Agriculture (Shri Kidwai): (a) About 40,000 tons consisting of both old and new jawar.

(b) This jawar will be exported to Bombay, Madras and Mysore. The prices will vary between Rs. 9/12/6 per maund to Rs. 11/8/9 per maund depending on quality.

देहरादून में हवाई अड्डे का निर्माण

१४८८ श्री रघुनाथ सिंह: (क) संबरन मंत्र बतलाने की कृपा करेंगे कि क्या नकार देहरादून में हवाई अड्डा बनाने का विचार कर रहे हैं ?

(ख) यदि हां तो वह योजना कब तक क्रियान्वित की जायेगी ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise.

NATIONAL HIGHWAYS

1489. Shri Joachim Alva: (a) Will the Minister of Transport be pleased to state whether the North Kanara District figures in the scheme for National Highways?

(b) When do Government propose to link the North Kanara District with the National Highways?

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The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No.

(b) There is no such proposal.

पूर्वोत्तर रेलवे पर दुर्घटनाएँ

१४९० श्री रघुनाथ सिंह: क्या रेल मंत्र बतलाने की कृपा करेंगे कि:

(क) जनवरी १९५३ से अप्रैल १९५३ तक पूर्वोत्तर रेलवे पर रेल के पट्टी से उतर जाने के कारण कितनी दुर्घटनाएँ हुईं;

(ख) इन में से कितनी दुर्घटनाएँ पट्टी की खराबी से और कितनी रेलवे कर्मचारियों की असावधानी के कारण हुईं; तथा

(ग) क्या सरकार ऐसी दुर्घटनाओं को रोकने के लिए कुछ विशेष प्रयत्न करना सोच रही है ?

The Deputy Minister of Railways and Transport (Shri Alagesan): Particulars are being collected and will be furnished as soon as they are ready.

FERTILIZERS

1491. Shri P. C. Bose: Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantities of Ammonium Sulphate that were used as fertilizer during the years 1950, 1951 and 1952;

(b) whether it is a fact that the demand of this fertilizer is gradually decreasing particularly in some States; and

(c) if so, the reasons therefor?

The Minister of Food and Agriculture (Shri Kidwai): (a) According to the information available the following quantities of Sulphate of Ammonia were consumed as fertilizers during the last three years:—

Year	Quantity (Tons)
1950	2,85,114.08
1951	2,59,217.91
1952	2,27,207.30

(b) and (c). A statement showing the quantities of Sulphate of Ammonia consumed in the various State Governments, and by the commercial interests during the last three years is placed on the Table of the House. [See Appendix XII, annexure No. 11.] It will be observed that while there was a general increase in consumption in the States during 1951, the consumption decreased in some States during 1952. The main reasons for the decrease were insufficient rain and high price of the fertilizer.

REGULATOR-CUM-ROAD BRIDGE OVER RIVER KRISHNA

1492. Shri Buchhikotaiah: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the proposals for the construction of a regulator-cum-road bridge over the River Krishna Anicut have reached recently the Centre from Madras State Government;

(b) if so, whether a copy of the same will be placed on the Table of the House;

(c) whether Government propose to put the plan into operation at an early date; and

(d) if so, when the work will be started?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) It is not considered necessary to place these technical proposals on the Table of the House.

(c) As the proposals received were incomplete and did not take into consideration the technical comments previously offered by the Consulting Engineer Roads, the Madras Government have been asked to submit modified plans and estimates and fuller details in the light of these comments.

(d) After the plans and estimates are finalised.

FISHERIES RESEARCH STATIONS

1493. Shri Muniswamy: (a) Will the Minister of Food and Agriculture be pleased to state the number of Fisheries Research Stations in India and their main activities?

(b) What is the total amount spent on these Stations since their inception?

(c) Are any foreign experts working in any of these Research Stations?

The Minister of Food and Agriculture (Shri Kidwai): Information concerning State Governments has been called for and will be laid on the table of the House, when received. The requisite information in so far as the Central Government are concerned, is as follows:—

(a) Two, viz., (1) Central Inland Fisheries Research Station, Barrackpore (Calcutta) and (2) Central Marine Fisheries Research Station, Mandapam Camp (South India).

The Inland Fisheries Research Station, with its Sub-station at Cuttack, is engaged in investigations on pond, estuarine, riverine and lacustrine fisheries, with particular reference to fisheries of Hilsa, Mulletts and Major carps, such as Rohu, Catla and Mrigal. Techniques of collection of spawn and rearing and transport of fry and fingerlings of major carps for fish culture are also being studied and nominees of State Governments and private candidates trained in administration and development of inland fisheries.

Marine Fisheries Research Station and its sub-Stations at Calicut, Karwar, Cochin and Madras are engaged in investigations on feeding and breeding habits of marine fishes of commercial importance and on various hydro-biological factors influencing growth and development of fishes. The principal fisheries under investigation are silver bellies, perches, sharks and rays, milk fish, prawns, sardine, mackerel, oysters and clams, etc.

(b) Rs. 36,47,772/- upto 31-3/- 1953.

(c) No.

ARTICLE 39 (e) OF THE CONSTITUTION

1494. Shri Baiwant Sinha Mehta: Will the Minister of Labour be pleased to state what measures have been or are proposed to be enacted by Government under article 39(e) of the Constitution?

The Minister of Labour (Shri V. V. Giri): For safeguarding the health and strength of workers, including children, employed in factories, plantations and mines. Government have enacted legislations like the Employment of Children Act, 1938, the Factories Act, 1948, the Employees State Insurance Act, 1948, the Plantations Labour Act, 1951, and the Mines Act, 1952. The Five Year Plan also contains recommendations for securing effective enforcement of these Acts. Plans also exist to protect the health of citizens. Proper implementation of these should help in furthering the object of the first part of Article 39 (e) of the Constitution.